THE GAUHATI HIGH COURT LEGAL SERVICES COMMITTEE (GAUHATI HIGH COURT, GUWAHATI)

NOTIFICATION

Dated: Guwahati the 20th June, 2022

Hon'ble the Chief Justice (Acting) has been pleased to constitute a anel of 2 (two) advocates to deal with cases/ litigations involving ASLSA and GHCLSC, consisting of the following advocates —

- 1. Ms. Rakhee Sirauthia Chowdhury.
- 2. Ms. Papia Chakraborty.

This notification will come into force with immediate effect.

By Order,

Secretary,

Gauhati High Court Legal Services Committee

mo No. GHCLSC 14/2022 513-522

Dated 20th June, 2022.

DDy to:

- 1. The Registrar General, Gauhati High Court, Guwahati.
- 2. The Registrar (Judl/Admn/Vig), Gauhati High Court, Guwahati.
- 3. The Member Secretary, Assam State Legal Services Authority, Guwahati.
- 4. The Registrar-cum-Principal Secretary to the Hon'ble Chief Justice, Gauhati High Court, Guwahati.
- 5. The President/ Secretary, Gauhati High Court Bar Association, Guwahati.

- 6. The President/ Secretary, Gauhati High Court Advocates' Association, Guwahati.
- 7. The Project Manager, Gauhati High Court, Guwahati.

 He is requested to upload this Notification in the website of Gauhati High Court and the Gauhati High Court Legal Services Committee.
- 8. The P.S. to the Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.

Secretary,

Gauhati High Court Legal Services Committee